

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 18(ND) 2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018**

**NAME OF THE COMPANY: Jindal Diamonds Pvt. Ltd. Vs. Aarush Gems Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

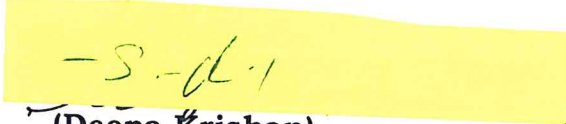
	<b>For the Petitioner:</b>	Counsel for the Petitioner		
--	----------------------------	----------------------------	--	--

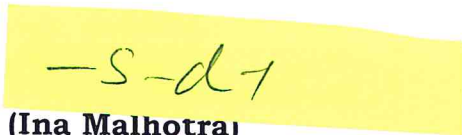
	<b>For the Respondent:</b>	None		
--	----------------------------	------	--	--

**ORDER**

Ld. Counsel for the Petitioner submits that fresh steps for service on the Corporate Debtor have been taken. However, the Affidavit of service is not before us.

To come up on 8<sup>th</sup> February, 2018.

  
-S-d-1  
**(Deepa Krishan)**  
**Member (T)**

  
-S-d-1  
**(Ina Malhotra)**  
**Member (J)**